

DIVISION BENCH  
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/138(KB)2021  
IA(I.B.C)/896(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> MAY 2024**

IN THE MATTER OF	REC LIMITED VS HIRANMAYE ENERGY LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For Petitioner  
Mr. Rahul Poddar, Adv.

Mr. Madhav Kanoria, Adv. ] for Respondent IRP of Hiranmaye Energy Ltd.  
Ms. Srideepa Bhattacharyya, Adv.

**ORDER**

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/896(KB)2024**
  - a) Registry is directed to issue notice to the Resolution Professional to accept and restore the claim of the applicant herein in this matter by way of speed post and by e-mail and place the tracking information on record.
3. Post this matter on **14.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*PH*